

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1348
(To be answered on the 9th February 2023)**

RISING TREND OF CRIME IN FLIGHTS

1348. SHRI COSME FRANCISCO CAITANO SARDINHA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the incidents of violence and breach of decorum on the flights have increased in the country and if so, the causes thereof;
- (b) the instances of crime on flights reported during the year 2022;
- (c) whether there is a rising trend of crime in flights from previous years and if so, the details thereof; and
- (d) whether the Government proposes to amend the rules to permanently debar the offenders and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d) Directorate General of Civil Aviation (DGCA) has brought out Civil Aviation Requirement (CAR), Section 3- Air Transport, Series M, and Part VI titled "Handling of unruly / disruptive passengers" in September 2017. The CAR was notified as a measure to deal with the issue related to handling of unruly/disruptive passengers which also provides measures to pre-empt such incidents by way of training of flight crew, cabin crew and ground staff in soft skills to deal with unruly passengers besides how to detect, diffuse and prevent critical situation. It also provides for training of such operative personnel for dealing with conflict and its aftermath, ways/means to mitigate situation arising due to long waiting lines, flight being overbooked, delays and diversion/cancellation as well as lack of information, etc.

A total of 63 passengers have been placed in "No Fly List" during the year 2022, for the period as recommended by the airline's Internal Committee, constituted in accordance with Civil Aviation Requirements (CAR), Section 3- Air Transport, Series M, and Part VI titled "Handling of unruly / disruptive passengers".

The majority of the passengers placed in "No Fly List" were for violation related to not wearing masks or not obeying the instructions of the crew members.
